

(SHRI DHANIK LAL MANDAL):

(a) Yes, Sir.

(b) The States have been asked to review their legislation. The question whether any legislations should be included under the Ninth Schedule can be considered after this review is completed.

Block level plans

4649. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of PLANNING be pleased to state:

(a) whether it is proposed to launch block level plans in some 500 selected blocks in the country;

(b) whether the broad framework of such block levels plans has since been finalised; and

(c) if so, the number of such blocks selected in Punjab and where?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). A Working Group has been constituted to prepare guidelines for block level planning. The number of blocks to be taken up for planning and other details will be decided after the receipt of the report of the Working Group.

Registration of new power looms

4650. SHRI PARMANAND GO-VINDJIWALA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Textile Commissioner has received any application for registration of new power looms through the Co-operative and Industrial Department of M.P. during 1974 and 1976;

(b) whether it is also a fact that quite a large number of persons have deposited registration fees in the State Bank of India and the applications for registration of power looms were accompanied by the challans; and

(c) if so, how many applications were received by the Textile Commissioner and how much amount was deposited?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c). During 1974-76, power had been delegated to the State Governments for issue of permits in respect of powerlooms

covered under State quota. As such Textile Commissioner does not have full details of applications/looms for which permits had been issued.

विकास केन्द्रों की स्थापना

4651. श्री छोटूभाई गामित : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) इस तथ्य की दृष्टि से कि देश की समूची आयोजन अवधि के दौरान अब तक नगरीय ग्रामीण तथा आदिवासी क्षेत्रों का असंतुलित विकास हुआ है, छठी पंचवर्षीय योजना के अधीन सभी क्षेत्रों का संतुलित विकास करने के लिए तैयार किए गए विशेष कार्यक्रम का स्वरूप क्या है ;

(ख) क्या असंतुलित विकास को रोकने के लिए विकास केन्द्र खोलने की आवश्यकता है ;

(ग) यदि हां, तो छठी पंचवर्षीय योजना के अधीन सभी क्षेत्रों के संतुलित विकास के लिए विकास केन्द्रों की स्थापना हेतु कोई योजना तैयार करने का विचार है और तत्सम्बन्धी ब्यौरा क्या है ; और

(घ) विकास केन्द्रों की स्थापना करके देश के किन क्षेत्रों का विकास किया जा रहा है और इस सम्बन्ध में किए गए प्रयोगों के क्या परिणाम निकले हैं ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) नई योजना की सामान्य नीति से अधिक संतुलित विकास होने की आशा है ; योजना का मुख्य बल रोजगार उत्पन्न करने और गरीबी को दूर करने पर है। कमजोर वर्गों को काम और सेवाओं से सहायता दिए जाने के परिणाम स्वरूप, अधिक गरीबी वाले (इसलिए पिछड़े) क्षेत्रों को समन रूप अधिक लाभ पहुंचेगा। (रोजगार प्रधान) क्षेत्र विकास से हरेक राज्य के सबसे अधिक पिछड़े भागों पर अधिक प्रभाव होने की आशा है। इसके अतिरिक्त, कृषि ग्रामीण और लघु

उद्योगों पर, जो स्वाभावतः विकेन्द्रित कार्य-कलाप है, जोर दिए जाने से भी इसी प्रकार का प्रभाव होगा।

(ख) जी, हाँ।

(ग) विकास केन्द्रों की स्थापना क्षेत्र-आयोजन का एक अंग होगा।

(घ) अधिकतम दक्षता और सर्वसुलभता के मापदंड के आधार पर देश में विकास केन्द्रों के स्थानों को निश्चित किया जाएगा।

Separate Ministry for Welfare of Harijans

4652. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether suggestion for creation of a separate Ministry at the Centre for the Welfare of Harijans/Scheduled Castes/Scheduled Tribes is long pending consideration ;

(b) whether the demand for the same has now become more genuine keeping in view the recent incidents of atrocities in some of the States ; and

(c) if so, reaction of Government there-to ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) to (c) : There is no proposal for setting up a separate Ministry at the Centre for the welfare of Harijans/Scheduled Castes/Scheduled Tribes.

Installation of Powerful Broadcasting Station at Mysore

4654. SHRI K. LAKKAPPA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is long standing demand from the people of Karnataka to instal a more powerful Broadcasting Station at Mysore ;

(b) the reasons for not installing powerful station there so far ; and

(c) by what time a powerful station is proposed to be installed there ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) Yes, Sir Such a demand has been made recently

(b) and (c). Mysore Station, in conjunction with Bangalore, is serving the area well. There is no immediate proposal to upgrade the power of the radio station at Mysore. However, frequencies for higher power transmitters for operation during day-time only at Mysore have been co-ordinated in the Tele-Communications Union Plan. The implementation of those schemes will depend upon the availability of financial resources and relative priorities.

Funds from Central Government for Construction of Bridges in Orissa

4655. SHRI PADMACHARAN SAMANTASINHERA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that Orissa Government require funds from Central Government for construction of bridge on Subarnarekha and Chandabali road and other road bridges ;

(b) if so, the name of project and amount required ; and

(c) whether proposals were received and amounts provided ?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHANDRAM) : (a) to (c). Construction of a bridge over Subarnarekha on Kharagpur Balasore road with Central loan assistance of Rs. 115 lacs covering the bridge and its approaches is already going ahead. There is no proposal for any other Subarnarekha bridge from Orissa Government. However, in January 1977 a loan of Rs. 90.00 lacs and Rs. 108.00 lacs was approved for bridges over Baitarni on Anandpur-Bhadrak road and Vansadhara on Parlakhemundi-Gunupur-Bissam-Cuttack road respectively. The State Government, however, have very recently proposed the following further projects for Central (financial assistance under the new Plan 1978-83) :—

(i) Bridge over Brahmani at Patrapur Ghat on Cuttack-Chandabali road Rs. 200 lacs.

(ii) Bridge over Aung on Basana Padamlur road Rs. 35 lacs.